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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

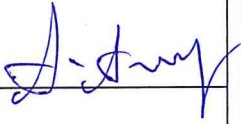
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.266/7/HDB/2017
NAME OF THE COMPANY	Progressive constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited
NAME OF THE RESPONDENT(S)	Progressive constructions Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sub. A. Anasuya	Advocate	9246106664	
G. SUBASH	Advocate.	9032702007	G. Subash

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Cp. Bhupesh	Sr. Adv -Advocate	9966622805	

**ORDER**

Heard Ms.A.Anasuya along with Mr.G.Subash, Learned Counsels for Petitioner and Mr.R.Raghunandan Rao, Senior Counsel along with Mr.G. Bhupesh, Learned Counsel for Respondent.

Mr.R.Raghunandan Rao, Senior Counsel accept the notice and waives further notices and thus request two weeks time to file reply.

Case is posted to 22.12.2017.

  
**Member (T)**

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**Member (J)**